

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

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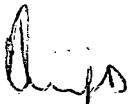
note 208, 209

du 28/1/03

24-1-2003

Mr. S. Srivastava, Counsel for the applicant.

The learned Counsel for the applicant says that his client wants to withdraw this OA. He further says that in case of some future development, his client will approach this Tribunal. Consequently, this OA is dismissed as withdrawn.


A. P. NAGRATH
ADMINISTRATIVE MEMBER



G. L. GUPTA
VICE CHAIRMAN